

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 213
IB-213/ ND/2021

IN THE MATTER OF:

Interarch Building Products Pvt Ltd

...

Applicant/Petitioner

Versus

SLMG Beverages Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 09.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv Kajal Kumari

ORDER

Notice be issued upon all the Respondent by all modes including the email ID of the Respondent. Affidavit of service must be filed within a week from today. Reply within 2 weeks from the date of receipt of the notice. Rejoinder, if any, within a week from the date of receipt of the reply. List the matter on 17th August, 2021.

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(L. N. GUPTA)
MEMBER (T)

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(ABNI RANJAN KUMAR SINHA)
MEMBER (J)